



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-051 /NCLAT/CHN BEN/2026

Dated: 15th April 2026

NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 17.04.2026 will not be taken up. The next date of hearing in the matters is **27.04.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 258/2025 For Exemption IA No. 731/2025 For Urgent listing IA No. 732/2025 For Stay IA No. 733/2025	Mandava Prabhakar Rao, Suspended Director, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors. WITH	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator
2	Comp App (AT) (CH) (Ins) No. 259/2025 For Exemption IA No. 734/2025 For Stay IA No. 735/2025 For Urgent listing IA No. 736/2025	Mandava Prabhakara Rao, Erstwhile Director of the Corporate Debtor, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 2 Ors.	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator

By order of Hon'ble Member (Judicial)

Chennai Bench

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